

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 583**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MEGHA 17, 1939 (SAKA)

JAIL BREAKS

583. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of jail breaks have been reported from various parts of the country;**
- (b) if so, the number of such cases reported during each of the last three years, and the current year, State-wise;**
- (c) whether the Government has issued guidelines about prison security with particular instructions for placing of terrorists in high security jails; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): State/UT wise details of the incidents of Jail breaks during the years 2014 to 2016, compiled by the National Crimes Record Bureau, are given in the Statement at Annex-I.

(c) & (d): The Government of India has been providing guidance to States and UTs on prison security in the form of guidelines and advisories issued from time to time. The advisories include guidance on improving security measures in jails to avoid the incidents of jail break. The advisories are available on the website of the Ministry of Home Affairs at:

<http://mha1.nic.in/PrisonReforms/home.html>.

The Ministry of Home Affairs had also prepared and circulated a Model Prison Manual in 2016 which has dedicated chapters/ guidance on Custodial Management and High Risk Offenders and Detenues. The Manual was sent to all States with the objective of serving as a useful tool for prison administration and also to serve as a benchmark that all States can seek guidance from.

Annexure-I

State/UT-wise Incidence of Jail breaks during 2014 – 2016

Sl. No.	State/UT	Incidence of Jail Breaks		
		2014	2015	2016 (Provisional)
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	0	0	0
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	0	0	0
4	BIHAR	0	0	1
5	CHHATTISGARH	0	0	1
6	GOA	0	0	0
7	GUJARAT	0	1	1
8	HARYANA	0	1	0
9	HIMACHAL PRADESH	2	1	0
10	JAMMU & KASHMIR	0	0	0
11	JHARKHAND	0	0	0
12	KARNATAKA	0	0	0
13	KERALA	0	0	0
14	MADHYA PRADESH	1	0	4
15	MAHARASHTRA	0	0	0
16	MANIPUR	0	0	0
17	MEGHALAYA	0	1	0
18	MIZORAM	1	0	0
19	NAGALAND	1	1	0
20	ODISHA	0	0	0
21	PUNJAB	0	1	1
22	RAJASTHAN	0	1	2
23	SIKKIM	0	0	0
24	TAMIL NADU	0	0	0
25	TELANGANA	0	0	0
26	TRIPURA	0	0	3
27	UTTAR PRADESH	6	7	0
28	UTTARAKHAND	0	0	0
29	WEST BENGAL	0	0	0
	TOTAL (STATES)	11	14	13
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	0	0
32	D & N HAVELI	5	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	0	1	0
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	5	1	0
	TOTAL (ALL-INDIA)	16	15	13

Source: Prison Statistics India